

SPECIAL BENCH

ITEM NO.119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.22/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	THE PR. COMMISSIONER OF INCOME TAX-1, AGRA & ANR. V/S KALPTARU BUILDTECH CORPORATION LIMITED & ORS.
UNDER SECTION	252(1) & (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Gaurav Mahajan, Sr. S.C. : *For the Appellant*
Sh. Shivendra Bahadur Singh, CGSC : *For the RoC*
NONE : *For the UOI*
NONE : *For Respondent Company*

ORDER

- 1.** Ld. Counsels representing the Income Tax Department as well as for the ROC are present through VC. However, none present for the respondent company.
- 2.** Ld. Counsel representing the Income Tax Department seeks and is granted one week time for filing an affidavit of service.
- 3.** Ld. Counsel representing the ROC also seeks and is granted a weeks time to file the STK-7. It is made clear that this would be the last opportunity for filing the same, failing which the matter will be decided as per the details available on record.
- 4.** The matter is adjourned for further hearing before the Regular Bench on 8th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*